

Governing body of the Institute in accordance with the existing provisions of the Rules of the Institute. An Officer on Special Duty has been appointed to take preliminary steps for the reorganisation and restructuring of the Institute on the lines recommended by the Krishna Kripalani Committee.

(c) Does not arise.

Evaluation of the working of IDC and NDDE

792. SHRI CHIMANBHAI MEHTA: Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 1306 given in the Rajya Sabha on the 9th March, 1984 and state what progress has been made so far by the committee to evaluate the working of Indian Dairy Corporation (IDC) and National Dairy Development Board (NDDB)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): The Committee has held a number of meetings and has called for the comments of State Governments etc. The comments received are being examined by the Committee. The Committee visited Maharashtra and Gujarat and discussed the objectives and programmes of Operation Flood II Project with the State Government authorities.

भूमि अर्जन (संशोधन) विधेयक का संसद में पुरःस्थापित किया जाना

793. श्री राम चन्द्र विकल : क्या प्राचीन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भूमि अर्जन (संशोधन) विधेयक काफी समय से भारत सरकार के विचाराधीन है ;

(ख) यदि हाँ, तो यह विचारण के किस स्तर पर है और इस पर विचार कब तक पूरा हो जाने की सम्भावना है ; और

(ग) यदि उक्त भाग (क) का उत्तर "हाँ" हो, तो इसे कब तक संसद में पुरःस्थापित कर दिये जाने की सम्भावना है ?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री हरि नाथ मिश्र) : (क) से (ग) भूमि अर्जन अधिनियम, 1894 में संशोधन करने के लिए एक विधेयक 30-4-1982 को लोक सभा में प्रस्तुत किया गया था। कुछेक अन्य संशोधनों हेतु प्रस्तावों की अभी जांच की जा रही है। इन प्रस्तावों को दृष्टिगत रखते हुए जल्दो ही कोई विधान प्रस्तुत करने हेतु कार्रवाई की जाने की आशा है।

Introduction of Computer in Schools

794. SHRI T. BASHEER: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the names of the schools in the country in which computer is proposed to be introduced; and

(b) the number of the schools out of those which are situated in rural areas?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) The Government of India is considering a Pilot Project to introduce Computer literacy and awareness in 250 secondary schools all over the country. The list of schools selected for participation in the Project is being finalized.

Three-Language Formula

795. SHRI HUSEN DALWAI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have adopted three language formula throughout the country;

(b) whether it has been fully implemented by all the States; and

(c) if not, what are the States which have not followed the pattern and what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c) The implementation of the three-language formula is basically the responsibility of the State Govts. Most of the States have, in principle, accepted the three-language formula. Tamil Nadu has adopted two language formula. Pondicherry and Karoikal-regions of Pondicherry also follow the same formula as in Tamil Nadu. A statement showing the pattern of languages and position of implementation of three-language formula in the States UTs is attached. [See Appendix CXXX, Annexure No. 15] Some of the State Governments have been implementing it with some modifications according to their educational needs and local conditions obtaining there.

The implementation of the three-language formula was reviewed at the thirtyninth Session of Central Advisory Board on Education held on 6-7 June, 1983, wherein the Board resolved urging the State Governments to take effective steps to implement the Three Language Formula as laid down in the National Policy on Education, 1968.

Nhava Sheva Port

796. SHRI HUSEN DALWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) by when the Nhava Sheva Port is likely to be completed; and

(b) what would be its capacity to handle Cargo?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) By end 1987.

(b) With the completion of Phase-I development, the port will have a capacity to handle 6.0 Million tonnes of cargo.

Proposal of Maharashtra to start Coastal Shipping Service

797. SHRI HUSEN DALWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Government of Maharashtra have sent a proposal to the Government of India for permission to start coastal shipping service to cater to needs of Konkan coast passengers;

(b) whether it is also a fact that a proposal to operate hover-crafts on western coast is pending due to non-clearance of the said proposal; and

(c) what is the present stage of consideration of the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) No.

(b) and (c) Do not arise.

Cadre review of Indian Foreign Services

798. SHRI HUSEN DALWAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that no cadre review of Indian Foreign Services (B) has taken place since its inception in 1956;

(b) what are the provisions in the rule with regard to such review and the reasons for not undertaking this review;

(c) whether any committee had been set up to go into this question and if so, the recommendations made by the Committee and the action taken by Government on them; and

(d) the number of times the cadre review of Indian Foreign Services (A) has been done and at what intervals?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM):

(a) Yes, Sir.